

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 4
New IA/4577/ND/2022
IN
IB/114/ND/2018

IN THE MATTER OF:

M/s. SRS Ltd

...

Applicant

Versus

M/s. Saubhagya Ornaments Pvt. Ltd.

...

Respondent

Order under Section 9 of IBC, 2016

Order delivered on 23.09.2022

Coram:

**MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)**

**SHRI AJAI DAS MEHROTRA,,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant

:

For the Liquidator

: Shivam Goel, Adv

ORDER

IA/4577/ND/2022

Sixth progress report has been filed. Proxy counsel is not aware of the facts.

Let the liquidator ~~be~~ appear ~~ed~~ before this Tribunal on the next date of hearing *Al*
i.e. 11.11.2022, date already fixed.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DHARMINDER SINGH
MEMBER (JUDICIAL)**